

LOK SABHA

Tuesday, September 6, 1960/Bhadra
15, 1882 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

दिल्ली में नेताओं की मूर्तियाँ स्थापित
करना

+

*१०८७. { श्री प्रकाशवीर शास्त्री :
श्री म० ला० द्विवेदी :
श्री राम कृष्ण गुप्त :
श्री रामेश्वर टांटिया :
सरदार इकबाल सिंह :

क्या गृह-कार्य मंत्री यह बताने की
कृपा करेंगे कि :

(क) क्या सरदार पटेल, नेताजी सुभाष
चन्द्र बोस और स्वामी श्रद्धानन्द की मूर्तियाँ
स्थापित करने के लिये स्थान चुन लिये गये हैं ;

(ख) क्या यह सच है कि दिल्ली में
अन्य स्थानों पर जहाँ से विदेशियों की मूर्तियाँ
हटाई जायेंगी, पंडित मदन मोहन मालवीय
और लाला लाजपत राय की मूर्तियाँ स्थापित
करने का प्रश्न भी विचाराधीन है ; और

(ग) क्या महारानी लक्ष्मीबाई की
मूर्ति भी दिल्ली में किसी महत्वपूर्ण स्थान पर
स्थापित की जायेगी ?

गृह-कार्य मंत्री (श्री गो० ब० पन्त) :

(क) और (ग). सलाहकार समिति ने नेताजी
सुभाष चन्द्र बोस, स्वामी श्रद्धा नन्द, लाला
लाजपतराय तथा महारानी लक्ष्मी बाई की

मूर्तियों को सुझावदाताओं (Sponsors)
द्वारा सुझाए गए स्थानों पर स्थापित करने की
दृष्टि से विचार किया था । परन्तु समिति का
अभिमत है कि या तो सुझाए गए स्थान उप-
युक्त नहीं थे, या आवश्यक धनराशि प्रत्यपित
नहीं की गई थी ।

सरदार पटेल की मूर्ति की स्थापना से
सम्बन्धित विस्तरण सुझावदाताओं के साथ
परामर्श द्वारा तैयार किये जा रहे हैं ।

(ख) जिन स्थानों से विदेशियों की
मूर्तियाँ हटाई जायेंगी, उन स्थानों पर मूर्तियाँ
स्थापित करने का कोई प्रस्ताव इस समय
सरकार के विचाराधीन नहीं है ।

Shri Achar: The English version
may also be read.

Shri G. B. Pant: (a) and (c). Pro-
posals for the installation of statues
of Netaji Subash Chandra Bose,
Swami Shradha Nand, Lala Lajpat
Rai and Maharani Laxmi Bai were
considered by the Advisory Com-
mittee on the installation of statues
with reference to the sites suggested
by the sponsors. It was, however,
found by the Committee that either
the sites suggested were not suitable
or they were not supported by the
offer of necessary finance.

As regards the installation of statue
of Sardar Patel, details are being
worked out in consultation with the
sponsors.

(b) No proposal for installing statues
at the places from which statues of
foreigners are to be removed is under
consideration of Government at pre-
sent.

श्री प्रकाश बीर शास्त्री : क्या यह द्र.वदयक नहीं है कि सरकार इस समिति को यह मुआव दे कि जैसे भी हों नेताओं सुभाष चन्द्र बोस की प्रतिमा लाल बिल्डिंग के सामने और स्वामी श्रद्धानन्द की प्रतिमा दिल्ली के टाउन हाल के सामने, जहाँ पहले घण्टाघर था, हो स्थापित की जाये, क्योंकि इन दोनों का उन स्थानों पर हुई ऐतिहासिक घटनाओं से सम्बन्ध है ?

श्री गो० ब० पन्त : मैं इस सम्बन्ध में पहले भी उत्तर दे चुका हूँ और शायद माननीय सदस्य के ही प्रश्नों का उत्तर दिया हो कि यह प्रश्न एडवाइजरी कमेटी वर्क्स एण्ड हाउसिंग मिनिस्ट्री से सम्बन्धित है। उन्होंने इन बातों की अच्छी तरह से जाँच की और देखा कि इन जगहों पर ये मूर्तियाँ, या कोई मूर्तियाँ, स्थापित नहीं हो सकतीं। इसके अलावा जहाँ तक मुझे इत्तिला है, इसके बारे में जो कुछ खर्चा होगा, वह दिया जायगा, इस सम्बन्ध में किसी ने उनको इत्मिनान भी नहीं दिलाया है।

Maharajkumar Vijaya Anand: In view of Tagore and Motilal Centenary next May, is there any proposal to instal their statues in Delhi?

Shri G. B. Pant: There is, I understand, a proposal for installing the statue of Pandit Motilal Nehru in the neighbourhood of Parliament House.

Maharajkumar Vijaya Anand: Would the statue of Tagore also be installed.

Shri G. B. Pant: I am not aware of that. I am told that that question is under consideration.

श्री अक्षय वर्मान : माननीय गृह मंत्री जी ने अभी बताया है कि विदेशी शासकों की मूर्तियों को हटाने के बाद उन स्थानों पर किन की मूर्तियाँ स्थापित की जायें, यह प्रश्न अभी सरकार के विचाराधीन नहीं है। मैं यह जानना चाहता हूँ कि क्या उन को हटाने के बाद वे स्थान खाली रखे जायें या उनकी पूति अवश्य की जायगी।

श्री गो० ब० पन्त : जहाँ कोई दूसरी चीज रखी जायगी, वह जगह तो खाली नहीं रहेगी और जहाँ कोई चीज नहीं रखी जायगी, वहाँ कोई मूर्ति नहीं होगी।

Shri Ranga: Are there no proposals for installing the statues of Mahatma Gandhi and Sardar Vallabhbhai Patel?

Shri Tyagi: No.

Shri Ranga: Is it not possible for the Home Ministry itself to take the initiative in this direction and do something?

Shri G. B. Pant: So far as the Home Ministry is concerned, the matter has not been placed before it and no particular consideration has been given to it.

Shri Ranga: Is it not possible?

Mr. Speaker: He wants to know why the Home Ministry is not considering the matter *suo motu*.

Shri G. B. Pant: Because it does not come within the usual scope, functions and duties of the Home Ministry.

Shri Ram Krishan Gupta: In view of the reply given just now by the hon. Home Minister, may I know whether Government will try to find out alternative sites for the installation of these statues?

Shri G. B. Pant: If suggestions are made in a proper form and the conditions which have been prescribed for this purpose are satisfied, that is, an offer of the finances that will be involved in the matter, I think, the Advisory Committee will give thought to the question.

Shri Tyagi: Just to avoid misunderstanding being created in the country, may I ask a question? The hon. Home Minister just now announced that the statue of Pandit Motilal Nehru is being considered to be installed here in the vicinity of Parliament House. I wonder if the payment for that has been made by any particular party. Or, is that also a Government decision?

An Hon. Member: Why not for Subhas Bose?

Shri Tyagi: When Mahatma Gandhi's and Sardar Patel's statues could not be decided upon for want of money or something I wonder how this one statue has been decided upon.

Shri G. B. Pant: The statue of Pandit Motilal Nehru is to be installed at the cost of or out of the contribution made by the Motilal Nehru Centenary Committee which is collecting funds and is also taking other steps for the celebration of the Centenary. The Government is not spending anything over it.

Shri Tyagi: If the other memorial committees decide to make a contribution for the other statues perhaps they might also be installed, including Mahatma Gandhi's.

Shri G. B. Pant: About Mahatma Gandhi's statue I do not know if some place has not already been selected. But this matter is not directly under my Ministry. We have to get the approval of the WHS Ministry which is concerned with this. But I will make enquiries about this. About Sardar Patel's statue, the cost of the statue is to be paid by some persons who have sponsored it.

Shri Tyagi: Is that statue coming up?

Shri G. B. Pant: Yes.

Shri Tyagi: Let that be clear. That is what I wanted to know.

Shri G. B. Pant: It is clear. It will be installed at Vijay Chowk and it will be a big statue, I hope. I have stated that previously too.

Shri Indrajit Gupta: May I know approximately how long it will take to remove these statues of foreigners in Delhi, particularly the statues of former King Emperors? What is proposed to be done with the statues that are removed?

Shri G. B. Pant: I think that that matter too has come up before this

House a number of times and it has been stated that when suitable accommodation is available in a museum or other suitable place, then such statues as are desired to be removed will be removed.

Shri Achar: May I know who are the members of the Committee which decides upon the selection and other things?

Shri G. B. Pant: I think I have given the names of the members some time previously. I have not got their names before me. I think it is mostly an expert committee.

Many Hon. Members rose—

Mr. Speaker: Next question. I have spent over 10 minutes on this question.

Direct Taxes Administration Enquiry Committee Report

+

Shri Ram Krishan Gupta:
Shri A. M. Tariq:
Sardar Iqbal Singh:
Shri S. M. Banerjee:
Shri D. C. Sharma:
*1088. { Shri Supakar:
Shri Pangarkar:
Shri Hem Raj:
Shri Madhusudan Rao:
Shri Muhammed Elias:

Will the Minister of Finance be pleased to refer to the reply given to the Starred Question No. 959 on the 21st March, 1960, and state:

(a) the progress since made in the direction of considering the report of the Direct Taxes Administration Enquiry Committee; and

(b) when final decision is likely to be taken thereon?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) and (b). Detailed scrutiny of a majority of recommendations made by the Direct Taxes Administration Enquiry Committee has been completed. It is expected that the Government will take final decisions on these recommendations within the next few days.

Shri Ram Krishan Gupta: There are about 400 recommendations. May I